

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 210 of 2012

Dated : 14th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bharat Aluminium Co. Ltd. ... Appellant(s)

Versus
Chhattisgarh State Power Transmission Co. Ltd & Ors.
...Respondent(s)

Counsel for the Appellant(s): **Mr. Sanjay Sen, Sr. Adv.**
Ms. Shikha Ohri
Mr. Hemant Singh
Mr. Anurag Sharma

Counsel for the Respondent(s): **Ms. Suparna Srivastava for R.1 & 2**
Mr. C.K. Rai for R.3

ORDER

Now the learned counsel for the Appellant as well as the Respondent No.1 have finished their arguments. The learned counsel for the Commission has to make his submissions.

Post the matter for reply submissions of Commission on **28.05.2013.** In the meantime, the learned counsel for the Respondent No.1 is directed to file her Written Submissions on or before 21.05.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Sm